

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 107
IB-660/ND/2020

IN THE MATTER OF:

Entertainment Network India Ltd. ... Applicant/Petitioner

Vs

Praise Communications Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 31.03.2021

Coram:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shashwat Tripathi, Adv.

For the Respondent :

ORDER

Heard the submissions made by the Counsel for the Operational Creditor. Let Court Officer send e-notice to the Corporate Debtor for his appearance as well as filling reply. Post the matter after 10 days. List on 15.04.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)